

Sl. No. 9

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(CAA)/8/230/AMR/2023		230	M/s. Gowtami Steel Products Private Limited (Transferor Company) & M/s. Gowtami Constructions Private Limited (Transferee Company)

**ORDER**

**Present:** Mr. S. S. Sarat Chandra, Ld. Counsel for the Petitioners.

Representative of office of the RD(SER), Hyderabad.

For filing RD's report, list the matter on 10.05.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)